

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.440

IA/114/ND/2022 IN CP/166/241-242/2019

IN THE MATTER OF:

Padmanabh Singh	...	Applicant
Versus		
Sms Investment Corporation Pvt Ltd	...	Respondent

Under Section 241-242

Order delivered on 19.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Adv. Joseph Pookkatt, Adv. Ramni Taneja, Adv. Aman Jha, Adv. Nilesh Sharma, Adv. Dhawesh Pahuja
For the Respondent	:	

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **07.05.2024**.

Sd/-
(Court Officer)